Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1028/2019 & IA 1585/2019 in DFR No. 2118/2019 (IA 1028/2019 - For condonation of delay in filing the Appeal & IA 1585/2019 - For condonation of delay in refiling the Appeal)	Tamil Nadu Generation and Distribution Corporation Limited VS Tamil Nadu Electricity Regulatory Commission & Ors.	2118/2019 Dated 17/05/2019	26/08/2019		28/08/2019 Court - 1
2	IA 1387/2019 in DFR No. 2219/2019 (IA 1387/2019 - For condonation of delay in filing the Appeal)	Renew Wind Energy (TN2) Private Limited VS Central Electricity Regulatory Commission & Ors.	2219/2019 Dated 25/07/2019	22/08/2019		28/08/2019 Court - 1
3	APL No. 297/2019 & IA 1275/2019 & IA 1276/2019 (IA 1275/2019 - For exemption from filling certified copy of impugned order & IA 1276/2019 - For interim relief)	Jindal India Thermal Power Limited VS Odisha Electricity Regulatory Commission & Ors.	2195/2019 Dated 12/07/2019	26/08/2019	Caveat No: 67 Date of Caveat Filing: date_formate(2019- 07-05) Filed By: Arijit Maitra Caveator Name: GRIDCO Limited	28/08/2019 Court - 1
4	IA 1384/2019 in DFR No. 2218/2019 (IA 1384/2019 - For condonation of delay in filing the Appeal)	Renew Wind Energy (TN2) Private Limited VS Central Electricity Regulatory Commission & Ors.	2218/2019 Dated 25/07/2019	23/08/2019		28/08/2019 Court - 1